

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.111
CP(IB)/84(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

Shiv Shakti Industries Private Limited

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Harmish Shah, Adv.
For the Respondent :

ORDER

This is an application filed under Section 10 of the IBC, 2016.

Notices were issued to the Financial Creditors and Operational Creditors.

Learned Counsel Mr. Harmish Shah appears and states that affidavit of service has been filed.

None appears for Financial Creditors and Operational Creditors.

Let one more notice be served on the Financial Creditors and Operational Creditors and affidavit of proof of service be filed within ten days.

List for hearing on 25.07.2023.

Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)